

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRIMINAL MC No.2595 OF 2020

(Crime No. 521/2020 of Mala Police Station, Thrissur District)

PETITIONERS/ ACCUSED 1 TO 5:

1. VISHAL K.M. ,
S/O MANOHARAN, AGED 30 YEARS,
KOTTUKARA HOUSE, GURUTHIPPALA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.
2. SANEESH KUMAR P.K. ,
S/O KUMARAN, AGED 29 YEARS,
PAYYAKKAL HOUSE, PAZHOOKKARA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.
3. SOMASUNDARAN C.S. ,
S/O.SWAMIKUTTAN, AGED 30 YEARS,
CHENKULATHIL HOUSE, PAZHOOKKARA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.
4. JISHNU C.B. ,
S/O.BABU, AGED 24 YEARS,
CHOONDANIPPADAVIL HOUSE, VENNOORPPADAM DESOM,
KALLOOR THEKKUM MURI VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.
5. SANOOP P.S. ,
S/O.MANOJ, AGED 24 YEARS,
PADIYARAM HOUSE, PAZHOOKKARA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.

BY ADV. SRI A.C.DEVY

RESPONDENTS/COMPLAINANT & STATE:-

1. MUHAMMED BANEES,
S/O.MUHAMMED BASHEER, AGED 29 YEARS,
THEKKATHUPARAMBIL HOUSE, URUNDOLI DESOM,
VADAMA VADAKKUMBHAGAM VILLAGE,
CHALAKKUDY TALUK, THRISSUR DISTRICT - 680 732.
2. MUHAMMED BANEER,
S/O.MUHAMMED BASHEER, AGED 24 YEARS,
THEKKATHUPARAMBIL HOUSE, URUNDOLI DESOM,
VADAMA VADAKKUMBHAGAM VILLAGE,
CHALAKKUDY TALUK, THRISSUR DISTRICT - 680 732.
3. SANEESH,
S/O.SUBRAMANIAN, AGED 29 YEARS,
URUNDOLIL HOUSE, URUNDOLI DESOM,
VADAMA VADAKKUMBHAGAM VILLAGE,
CHALAKKUDY TALUK, THRISSUR DISTRICT - 680 732.
4. THE STATE OF KERALA
REP. BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM - 682 031.

SRI.C.S.HRITHWIK, SR.PP

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 08.05.2020
ALONG WITH CRL.MC.NOS.2594 & 2593 OF 2020, THE COURT ON THE SAME
DAY ORDERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRIMINAL MC No.2594 OF 2020

(Crime No. 514/2020 of Mala Police Station, Thrissur District)

PETITIONER/ACCUSED:

VISHAL K.M.,
S/O MANOHARAN, AGED 30 YEARS,
KOTTUKARA HOUSE, GURUTHIPPALA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.

BY ADV. SRI A.C.DEVY

RESPONDENTS/ COMPLAINANT & STATE:-

1. SUDHA, W/O.SUBRAMANYAN, AGED 64 YEARS,
URUNDOLIL HOUSE, URUNDOLI DESOM,
VADAMA VADAKKUMBHAGAM VILLAGE,
CHALAKKUDY TALUK, THRISSUR DISTRICT - 680 712.
2. THE STATE OF KERALA
REP. BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM - 682 031.

SRI.C.S.HRITHWIK, SR.PP

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 08.05.2020
ALONG WITH CRL.MC.NOS.2595 & 2593 OF 2020, THE COURT ON THE SAME
DAY ORDERED THE FOLLOWING:

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT THE HONOURABLE MR. JUSTICE ASHOK MENON

FRIDAY, THE 08TH DAY OF MAY 2020 / 18TH VAISAKHA, 1942

CRIMINAL MC No.2593 OF 2020

(Crime No. 512/2020 of Mala Police Station, Thrissur District)

PETITIONERS/ACCUSED 1 & 2:

1. VISHAL K.M. ,
S/O MANOHARAN, AGED 30 YEARS,
KOTTUKARA HOUSE, GURUTHIPPALA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.
2. SANEESH KUMAR P.K. ,
S/O KUMARAN, AGED 29 YEARS,
PAYYAKKAL HOUSE, PAZHOOKKARA DESOM,
ANNALLOOR VILLAGE, CHALAKKUDY TALUK,
THRISSUR DISTRICT.

BY ADV. SRI A.C.DEVY

RESPONDENTS/ COMPLAINANT & STATE:-

1. BIJU,
S/O KUNJAYYAPPAN, AGED 43 YEARS,
MAREKKAD DESOM, VADAMA VADAKKUMBHAGAM VILLAGE,
CHALAKKUDY TALUK, THRISSUR DISTRICT - 680 732.
2. THE STATE OF KERALA
REP. BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM - 682 031.

SRI.C.S.HRITHWIK, SR.PP

THIS CRIMINAL MC HAVING COME UP FOR ADMISSION ON 08.05.2020 ALONG WITH CRL.MC.NOS.2595 & 2594 OF 2020, THE COURT ON THE SAME DAY ORDERED THE FOLLOWING:

O R D E R

The learned Senior Public Prosecutor is directed to get instructions.

Post on 12.05.2020.

ASHOK MENON

Judge

dkr